NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

42

C.P No.19(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: The South Indian Bank Limited

V/s. M/s. Bharati Defense & Infrastructure

SECTION OF THE COMPANIES ACT: 71(10) r.w. 117C(4) of the Companies
Act, 2013.

Mily Posch 16 by BJtAh Offices Cel. Par
Mahlab Alam Adv for Respondent for K.K. Assocrates
Delam

TCP No. 19/71(10) r.w. 117C(4)/NCLT/MB/MAH/2016

ORDER

At request of the Petitioner's Counsel, list this matter on 25.07.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)